

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P (IB)No.182/2017  
CA (IB)No.465/KB/2017

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh  
Hon'ble Member (J) Shri Jinan K.R**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 08<sup>th</sup> November 2017, 10.30 A.M**

Name of the Company	Gujrat NRE Coke Ltd.		
Under Section	10 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. M S Tiwari, [Signature] [Signature]

**ORDER**

Ld. Counsel for the corporate debtor is present.

C.A. (IB) No. 465/KB/2017 has been moved by the corporate debtor, which may be listed on 28/11/2017 along with the main insolvency petition for consideration.

List on 28/11/2017.

[Signature]  
(Jinan K.R.)  
Member (J)

[Signature]  
(Vijai Pratap Singh)  
Member (J)